

(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2026-27/ Apptt.
Letter No. _____ /Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending “Refresher Training Programme for P.D.J. to Streamline Court Administration (R-3)” scheduled to be held on 3rd May, 2026 at Judicial Academy Jharkhand, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you for attending “Refresher Training Programme for P.D.J. to Streamline Court Administration (R-3)” scheduled to be held on 3rd May, 2026 at Judicial Academy Jharkhand, Ranchi (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave).

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the training programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 1652 /Apptt.

Dated, Ranchi, the 22/04/2026.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 356/JAJ dated 15.04.2026 / the Member Secretary, JHALSA for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)